

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4609  
ANSWERED ON:08.12.2010  
NAVODAYA VIDYALAYAS  
Naranbhai Shri Kachhadia

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether C&AG in its report has stated that the Government has suffered a loss of Rs. 2.5 crores due to non- completion of the office of Navodaya Vidyalayas Samittee on time;a a
- (b) if so, the fact of the matter reported therein; and
- (c) the action taken against the guilty officials for causing the loss?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a)&(b) The Comptroller and Auditor General (C&AG) in its report No.23 of 2009-10 has stated that Navodaya Vidyalaya Samiti (NVS) failed to construct the office building and training institute on land acquired in April 2002 for the purpose and this has resulted in avoidable expenditure of Rs. 2.53 crore on rent and extension charges.

(c) During the years 2002-03, 2003-04 and 2004- 05,construction of the headquarters building of NVS could not be taken up due to paucity of funds. Hence the process of construction of the office building was taken up in 2006. NVS obtained approval of the Government in February,2007 and had to obtain necessary clearances from various authorities thereafter. Construction work has been entrusted to CPWD and the work has started in July,2009. The loss pointed out by C&AG is notional. There is no proposal for taking action against any official in this case.